GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO. 1811 TO BE ANSWERED ON 5TH AUGUST, 2025

ONE NATION ONE RATION CARD SCHEME

1811 DR. KALPANA SAINI: SHRI MADAN RATHORE: SHRI AMAR PAL MAURYA:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a): the details of "One Nation One Ration Card" (ONORC) Scheme and its main objective;
- (b): the key technical or digital tools being used by Government to implement the said Scheme;
- (c): the percentage of beneficiaries under the National Food Security Act (NFSA) currently covered under this scheme, the details thereof; and
- (d): the average number of portability of ration being carried out every month under the ONORC scheme, including inter-state and intra-state transactions?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a) & (b): The nationwide portability of ration cards is popularly known as One Nation One Ration Card (ONORC) feature. Through this technology driven reform, over 80.56 Crore National Food Security Act (NFSA) beneficiaries are empowered to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their same existing ration card with biometric authentication on an electronic Point of Sale (ePoS) device. The family back home can also lift the part of the PMGKAY foodgrains in the home State/UT on the same ration card.
- (c): ONORC feature is enabled in all 36 States/UTs, across the country, covering 100% NFSA beneficiaries.
- (d): At present, about 3.00 Crore of portability transactions are being carried out every month under the ONORC scheme, including inter-state and intra-state transactions.
